

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3963
ANSWERED ON FRIDAY, THE 10th AUGUST, 2018/
[SHRAVANA 19, 1940 (SAKA)]**

APPEALS UNDER CAT

QUESTION

3963: DR. PRABHAS KUMAR SINGH:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) **the details of number of appeals received at the Competition Appellate Tribunal (CAT) during the last four years in various States including Odisha, State-wise; and**
- (b) **the number of cases disposed of by the CAT during the said period?**

ANSWER

**THE MINISTER OF STATE FOR LAW & JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY

)

बिधि एवं न्याय और कारपोरेट कार्य राज्य मंत्री

(श्री पी पी चौधरी)

(a) & (b): As per information furnished by National Company Law Appellate Tribunal(NCLAT), number of appeals filed and disposed in erstwhile Competition Appellate Tribunal (CAT) during the last four years were as follows:

Year	Filing	Disposal
2017	58	21
2016	73	165
2015	112	87
2014	88	49

The CAT was not situated in any state, other than Delhi.
